

[Shri Dalbir Singh]

links of National Highways situated in the State of Rajasthan, under section 10 of the National Highways Act, 1956 [Placed in Library. See No. LT-10928/76].

11.03 hrs.

ESTIMATES COMMITTEE

MINUTES

SHRI BHAGWAT JHA AZAD (Bhagalpur): I beg to lay on the Table the following Minutes of the Estimates Committee:—

- (1) Minutes of the sittings relating to the Eighty-ninth, Ninety-seventh, Ninety-eighth, Ninety-ninth, Hundred and first and Hundred and second Reports of the Committee.
- (2) Minutes of the sittings of the Committee relating to the Procedural and General Matters.

11.04 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(i) MINUTES

SHRI S. M SIDDAYYA (Chamarajanager): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 23rd March, 7th April, 29th April and 25th May, 1976.

(ii) TWENTY-EIGHTH REPORT

SHRI S. M SIDDAYYA: I beg to present the Twenty-eighth Report of the Committee on Absence of Members from the Sittings of the House.

11.05 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

EIGHTEENTH REPORT

SHRI PATTABHI RAMA RAO (Rajamundry): I beg to present the Eighteenth Report of the Joint Committee on Offices of Profit.

11.06 hrs.

MATTER UNDER RULE 377

HELP TO FAMILIES OF POLITICAL DETENUS

SHRI P. M MEHTA (Bhavnagar): Mr Speaker, Sir, with your permission, I raise this matter of public importance under Rule 377.

"It is reported that Acharya Vinoba Bhave has spoken to the Hon'ble Prime Minister about extending help to the families of political detenues in the country"

I have raised this matter because many families of the political detenues could not manage to make both ends meet, their children had to discontinue their studies for non-payment of fees, and they have to face eviction from their houses because of non-payment of house rents. They are passing their days through great difficulties. It is a matter of concern to this House and to the people of this country.

I, therefore, request Government to make a statement thereon.

श्री रामावतार शान्नी (पटना): यह जरूरी है।

SHRI S. M. BANERJEE (Kanpur): I have written to you, Sir, already on a matter of public importance. I have been mentioning it for the last 3 or 4 days.